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22/6/2022

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IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 3503 /DHC/Gaz./G-4/2022

Office of the Registrar
Rouse Avenue
No. 7th Floor
Date: 22/6/2022

From :-

The Registrar General,
High Court of Delhi,
New Delhi.

To

✓ The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI)
Rouse Avenue Court Complex,
New Delhi.

New Delhi, dated, the 25th June, 2022

Sub: Nomination of Judicial Officer as Senior Trainer for conducting 40 Hours Mediation Training Programme under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir,

I am directed to forward herewith a copy of letter No.297/MCPC/2022 dated 16.06.2022 of the Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that Ms. Nirja Bhatia, Special Judge (PC Act) (CBI)-03, RACC, New Delhi has been granted permission to be Senior Trainer for conducting 40 Hours Mediation Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC) from 9th to 13th July 2022 at Maharashtra Judicial Academy, Ulhan, Maharashtra.

I am, therefore, to request you to kindly inform the concerned judicial officer under your control accordingly.

Yours faithfully,

Encl: As above

(Ashok Sharma)
Admn. Officer Judl. (Gaz.IB)
for Registrar General

Endst.No. /DHC/Gaz./G-4/2022

Dated: June, 2022

- Copy forwarded for information and necessary action to:-
- (1) The Member Secretary, MCPC, Supreme Court of India, New Delhi (E-mail mcpc@sci.nic.in, Fax 011- 23386478).
 - (2) The Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi (Fax: 011- 23986742)
 - (3) The Registrar General, High Court of Judicature at Bombay (Fax: 022- 22624358, 22692439)

Marked to Judicial Branch

Admn. Officer Judl. (Gaz.IB)

Yashwanth
PO & J.R. ADC
22/6/2022

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Med./Trng./RACC/Gaz./2022/3472-3479 Dated, Delhi the 25/6/2022

Copy alongwith its enclosure forwarded for information and necessary action to:-

- 1. Ms. Nirja Bhatia, Ld. Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi.
- 2. The Website Committee, Tis Hazari Court, Delhi.
- 3. The Branch In-charge, Administration, Filing, Pool Car, Care Taking, Facilitation Centre, RADC, New Delhi.
- 4. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.

for Ashok Sharma
Branch In-charge
Judicial Branch,
Rouse Avenue Court Complex
New Delhi



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

Mr. Yajuvender Singh,
Member Secretary, MCPC,
Supreme Court of India

Address:
Room No. 127, 1st Floor, B-Block,
New Additional Complex Building,
Supreme Court of India,
New Delhi-110001.

Telephone: 011-23115621

E-mail: mcpc@sci.nic.in

297/MCPC/2022

Date: 16th June, 2022

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Respected Sir,

It is humbly submitted that the following officer of Delhi Higher Judicial Service has been nominated by MCPC as Senior Trainer for conducting 40hrs Mediation Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
1.	9 th to 13 th July, 2022 at Maharashtra Judicial Academy, Uttan, Maharashtra	Ms. Nirja Bhatia

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officer.

Thanking you,

Yours sincerely,
Sd/-

Yajuvender Singh,
Member Secretary

Copy to: Judge In-Charge, Delhi Mediation Centre, for information.